

Filing No. B.A. /8504/2020

Monajurul @ Md. Monajir Alam Vs The State of Jharkhand

Advocate's Name- Kailash Kumar Ranjan

Note:- Stamp reporting is done without connected H.C. File.

- (i) Presentation form is without signature.
  - (ii) Petitioner in custody has not been stated in index.
  - (iii) Name spelling of petitioner appears to differ from execution at vak.
  - (iv) Custody date at para-15 appears to differ from impunged order.
  - (v) Duly certified to be true type copy of pages 14 to 18 may be filed.
  - (vi) Fairly legible copy of page 21, 22, 23 or duly certified to be true type copy may be filed.